- (c) whether Government proposes to put an end to all types of discretionary powers enjoyed by the Ministers;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) The details of discretionary powers enjoyed by Ministers in various Ministries/Departments are not centrally maintained.

A Group of Ministers (GoM) was constituted by the Government on 6th January, 2011 to consider measures that can be taken by the Government to tackle corruption. One of the terms of reference of the GoM was to consider and advise on 'relinquishing discretionary powers enjoyed by Ministers at the Centre'. In this context, all Ministries were requested to provide details of discretionary powers enjoyed by the Ministers. On the basis of information received from various Ministries/Departments, in that context. The powers of Ministers in various Ministries/Departments are given in Annexure [See Appendix 223 Annexure No.5].

(c) to (e) The GoM has in its First Report, recommended that wherever the Ministers have discreation in discharging their official functions, e.g. for making nomination to various bodies, suitable guidelines should be formulated by the Ministries and placed in public domain.

List of officials with dubious integrity

- 540. SHRI T.M. SELVAGANAPATHI: Will the PRIME MINISTERS be pleased to state:
- (a) whether the Central Bureau of Investigation (CBI) is maintaining the lists of its officials with dubious integrity;
 - (b) if not, the reasons therefor; and
- (c) the number of CBI officials against whom complaints have been registered and are facing departmental enquiry and legal actions are being taken with their names, position in CBI and the nature of enquiry and its status?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

- (b) Does not arise.
- (c) Information regarding CBI officials facing departmental enquiry and legal action is given in the Statement.

Statement

(B) Official facing departmental enquiry and legal actions.

A. Departmental enquiries against CBI personnel

SI.No.	Name and Designation (S/Shri)	Nature of Enquiry	Present Status
1	2	3	4
1. R	.K. Sharma, the then DIG, CBI, MDMA Delhi. (Retired)	Departmental Enquiry	Enquiry is in progress
2. P	. Balachandran , DSP , CBI MDMA , New Delhi .	Departmental Enquiry	Enquiry is in progress
	.R. Prabhakar, the then Inspector, CBI Shimla Unit. Presently posted s DSP, CBI, SC-II Delhi.	Departmental Enquiry	Enquiry is in progress
1. K	. Murlidhar, the then Addl. SP, CBI Training Academy, Ghaziabad.	Departmental Enquiry	Enquiry is in progress
5. K	. Murlidhar, the then Addl. SP, CBI Training Academy, Ghaziabad.	Departmental Enquiry	Enquiry is in progress
	ayant Kashmiri, the then Inspector, CBI, ACB, Lucknow. Presently posted s DSP, CBI, BS&FC Kolkata.	Departmental Enquiry	Enquiry is in progress
	R. Malatesha, the then Sr. PP, CBI ACB, Kolkata. Presently posted BS&FC, CBI, Bangalore.	Departmental Enquiry	Enquiry is in progress
3. N	.K. Sharma, Addl. SP, CBI, SC.II, New Delhi.	Departmental Enquiry	Enquiry is in progress
	.N. Kapri, the then Sr. PP, CBI, ACB, Patna. Presently posted at SC-II, BI, New Delhi (Retired).	Departmental Enquiry	Enquiry is in progress

10.	Mihir Kumar Jha, S.I., CBI, SC.II, New Delhi.	Departmental Enquiry	Enquiry is in progress
11.	Om Prakash, Sr.PP, CBI, AC.III, Delhi (Retired).	Departmental Enquiry	Enquiry is in progress
12.	H.R. Chopra, the then DSP, CBI, ACB Chandigarh. Presently posted as Addl. SP, CBI, EO.II, New Delhi.	Departmental Enquiry	Enquiry is in progress
13.	R.S. Panwar, the then DSP, CBI, Gandhinagar. Presently posted as Addl. SP, CBI, Interpol, New Delhi	Departmental Enquiry	Enquiry is in progress
14.	Mohd. Shakeel, PP, CBI, ACB, Delhi.	Departmental Enquiry	Enquiry is in progress
15.	P.S. Bose, DSP, CBI, SCB, Kolkata.	Departmental Enquiry	Enquiry is in progress
16.	N.B. Haider, UDC, CBI, SCB, Kolkata.	Departmental Enquiry	Enquiry is in progress
17.	Atul Gupta, inspector, CBI, SCB, Kolkata.	Departmental Enquiry	Enquiry is in progress
18.	Kewal Singh, SP, CBI, Jabalpur. (Retired)	Departmental Enquiry	Enquiry is in progress
19.	Rajendra Singh, the then PP, CBI, Silchar. Presently posted at CBI, MDMA, Delhi.	Departmental Enquiry	Enquiry is in progress
20.	Rajendra Singh, the then PP, CBI, ACB, New Delhi. Presently posted at CBI, MDMA, Delhi.	Departmental Enquiry	Enquiry is in progress
21.	Rajendra Singh, the then PP, CBI.EOU-VI, New Delhi. Presently posted at CBI, MDMA, Delhi.	Departmental Enquiry	Enquiry is in progress
22.	PS. Bose, DSP, CBI, SCB, Kolkata.	Departmental Enquiry	Enquiry is in progress

1	2	3	4
23.	R.C. Sethi, the then Sr.PP, CBI, Silchar. Presently posted at CBI, EOW, Kolkata.	Departmental Enquiry	Enquiry is in progress
24.	R.C. Sethi, the then Sr.PP, CBI, Silchar. Presently posted at CBI, EOW, Kolkata.	Departmental Enquiry	Enquiry is in progress
25.	R.C. Sethi, the then Sr.PP, CBI, Silchar. Presently posted at CBI, STF, Delhi.	Departmental Enquiry	Enquiry is in progress
26.	R.C. Sethi, the then Sr.PP, CBI, Bhubaneswar.	Departmental Enquiry	Enquiry is in progress
27.	N.M. Sherawat, Inspector, CBI, EO-III, NewDelhi.	Departmental Enquiry	Enquiry is in progress
28.	R.P. Dwivedi, DLA, CBI, BS&FC, Mumbai (Retired)	Departmental Enquiry	Enquiry is in progress
29.	R.S. Panwar, the then Addl. SP, CBI, NCB-Interpol, New Delhi.	Departmental Enquiry	Enquiry is in progress
30.	Vinayak Dube, Inspector, Interpol (IPCC), New Delhi.	Departmental Enquiry	Enquiry is in progress
31.	Suresh Prasad, Hd., Clerk, Policy Division, CBI, New Delhi.	Departmental Enquiry	Enquiry is in progress
32.	B.N. Kapri, the then Sr. PP, CBI, ACB, Patna. Subsequently transferred to SC-II Delhi (Retired)	Departmental Enquiry	Enquiry is in progress
33.	B.N. Kapri, the then Sr. PP, CBI, ACB, Patna. Subsequently transferred to SC-II Delhi (Retired).	Departmental Enquiry	Enquiry is in progress
34.	Dalip Kumar Thakur, Inspector, CBI, ACB, Delhi.	Departmental Enquiry	Enquiry is in progress

35.	Shammi Kapoor, Head Constable, CBI, ACB, Delhi.	Departmental Enquiry	Enquiry is in progress
36.	Abnezer Pillai, P.S., CBI, HO, Delhi.	Departmental Enquiry	Enquiry is in progress
37.	Bhudev Singh, PS, DOP Section, CBI, New Delhi.	Departmental Enquiry	Enquiry is in progress.
38.	Bhuvnesh Prasad Sharma, JAO, CBI, New Delhi.	Departmental Enquiry	Enquiry is in progress
39.	Subhash, Safai-karamchari, CBI, HO, New Delhi	Departmental Enquiry	Enquiry is in progress
40.	B.N. Jha, the then SP, CBI, SCB Mumbai. (Retired)	Departmental Enquiry	Enquiry is in progress
41.	Yoginder Kumar, Inspector, CBI, SCB, Mumbai	Departmental Enquiry	Enquiry is in progress
42.	Sh. Dipak Kumar, S.I., CBI, EOW, Mumbai	Departmental Enquiry	Enquiry is in progress
43.	Dalip Kumar Thakur, Inspector, CBI, ACB Shimla.	Departmental Enquiry	Enquiry is in progress
44.	Prabeen Kumar, the then Inspector, CBI, ACB Patna. (Attached with CBI, ACB Lucknow).	Departmental Enquiry	Enquiry is in progress
45.	Vinod Kumar, Inspector, CBI, ACB, Nagpur.	Departmental Enquiry	Enquiry is in progress
46.	R.S. Palekar, PC, CBI, ACB, Nagpur.	Departmental Enquiry	Enquiry is in progress
47.	M.S. Patil, Inspector, CBI, ACB, Nagpur.	Departmental Enquiry	Enquiry is in progress
48.	R. Nandagopal, S.I., CBI, EOW, Chennai.	Departmental Enquiry	Enquiry is in progress
49.	A Annamalai, S.I., CBI, ACB, Chennai.	Departmental Enquiry	Enquiry is in progress

1	2		3	4
50. Ra	ajesh, Safaiwala, CBI, ACB, Chennai.		Departmental Enquiry	Enquiry is in progress
51. N.	. Mallaiah, ASI, CBI, ACB, Hyderabad.		Departmental Enquiry	Enquiry is in progress
52. V.	S. Prabhu, Constable, CBI, ACB, Chattisgarh.		Departmental Enquiry	Enquiry is in progress
53. S.	K. Mishra, Inspector, CBI, ACB, Jabalpur.		Departmental Enquiry	Enquiry is in progress
54. Ra	ajiv Kumar Sinha, Inspector, CBI, ACB, Bhopal.		Departmental Enquiry	Enquiry is in progress
55. A.	K. Singh, Inspector, CBI, ACB, Dehradun.		Departmental Enquiry	Enquiry is in progress
B. Case	es under investigation against CBI personnel			
SI.No.	Name and Designation (S/Shri)	Case No.	Allegation	Present Status
1	D.N.Biswas, the then DSP, CBI (Retired asSP.CBI, SU, Kolkata)	RC0102010A0034/ CBI/ACB/Kolkata. dated 24.11.2010	Misappropriation of case properties	Under investigation
2	D.N.Biswas, the then DSP, CBI (Retired as SP, CBI, SU, Kolkata.)	RC0102010A0035/ CBI/ACB/ Kolkata. dated 24.11.2010	Misappropriation of case properties	Under investigation
3	K. A. A. Salam, DSP, CBI, ACB, Nagpur	RC.11(A)/2011-ACB .Chennai dated 13.2.2011	Abuse of official position	Under investigation.
4	R.A. Soni, Inspector, CBI, ACB, Jaipur	RC7/CBI/ACU-III, New Delhi dated 18.6.11	Demand and acceptance of illegal gratification	Under investigation.

C. Cases under trial against CBI personnel

SI. No.	Name and Designation. S/Shri	Case No.	Allegation /nature of enquiry	Present Position.
1	2	3	4	5
1	O.P.Sharma, DIG, CBI (two cases), (Retired)	RC6/91/SIU-IX/EOU-VII/ N.D.dated 16.07.1991 Date of Charae-sheet (D.O.C) 14.09.1992.	Demand and acceptance of bribe.	
2		RC.8/91/SIU-IX/EOU-IV/ N.D. dated 31.10.1991 D.O.C. 30.10.1995	Disproportionate Assets (D.A.) Case.	Under trial
3	A.K. Sudhakar Rao, Ex DIG IPS, CBI (Repatriated)	1. RC-2(A)/2003/ACU-V/ N.D. dated 5.12.2003. D.O.C. 22.09.2005		
4		2. RC.1(A)/2004-ACU-(V) dated 26.2.2004.D.O.C. 26.2.2004	Demand and acceptance of bribe. D.A. Case.	Under trial
5	D.K. Srivastava, DLA, CBI, ACB, Kokalta.	RC-4(A)/2006/ACU-IV N.D. dated 11.5.2006 D.O.C. 11.07.2006	Demand and acceptance of bribe.	Under trial

1	2	3	4	5
ó	B.N. Sharma, Addl. SP, ACB, Kolkata (Retired)	RC-3(A)2002/ACU-II/N.D. dated 18.4.2002 D.O.C. 05.03.2005	Abuse of official position	Under trial
7	K. Murlidhar, Addl. SP, CBI Academy, Ghaziabad.	RC-3(A)/2002/ACU VI I/IX/ N.D. dated 5.8.2002 D.O.C. 03.04.2006	D.A. Case	Under trial
8	S.S. Ali, DSP, CBI, SC-I, Delhi.	RC.2(A)/2000/ ACU-IV/N.D. dated 25.8.2000 D.O.C 13.08.2002	D.A. Case.	Under trial
9	Vinayak Dube, Inspector, CBI, Interpol New Delhi.	RC 3 (A)/2007/ ACU-IX/N.D. dated 27.09.2007 D.O.C. 28.12.2007	Sending lewd text messages to female colleague.	Under trial
10	S.D.Mishra, Inspector, CBI.	RC-27(A)/2000-DLI. dated 24.05.2000 D.O.C. 14.09.2001	Demand of Bribe	Under trial

11	Ghanshyam Choudhary, Inspector, CBI. (Repatriated)	RC.17(A)/2004/GNR. dated 11.07.2004. D.O.C. 09.09.2005	Demand of Bribe	Under trial
12	Lilu Ram.SI, SC.II, Delhi.(Retired).	RC 1 (A)/2007/ACU-VI I/N. D. dated 23.01.2007 D.O.C. 21.3.2007	Abuse of official position	Under trial
13	Abnezer Pillai, PS, CBI, DoP, Delhi.	RC-5(S)/2006/CBI/ SCR-III/N. dated 11.09.2006 D.O.C. 01.05.2007	Secured employment on the basis of forged ST caste Certificate	Under trial
14	P.K.Ghosh, PA, CBI, SCB, Kolkata.	RC-2(S)91/SIU-II/SCB Kolkata dated 04.02.1991 D.O.C. 2.07.1992	Secured employment on the basis of forged SC caste Certificate	Under trial
15	Suresh Prasad, Head Clerk, CBI, Policy Divn. New Delhi.	RC-4(S)/2006/CBI/ SCR-III/N.D. dated 11.09.2006 D.O.C. 28.12.2006	Secured employment on the basis of forged ST caste Certificate	Under trial
16.	V.S. Wagh, UDC, CBI Academy Ghaziabad.	RC5(A)/95-Nagpur dated 22.3.1995 D.O.C. 29.07.1995	Misappropriation of Govt. Fund	Under trial

1	2	3	4	5
17	Arvind Kumar Yadav, LDC, CBI.	RC.6(S)/200I/ACB Patna. dated 24.05.2001 D.O.C. 29.02.2002	Secured employment by making an imposter sit in the examination on his behalf	Under trial
18	Sanjay Kumar, Const. CBI. (Repatriated.)	RC.1(A)/2004/ACU-IV/ N.D. dated 12.3.2004 D.O.C. 05.09.2005	Demand and acceptance of bribe	Under trial
19	B.N.Kapri, Sr. PP, CBI, SC.II, New Delhi.	RC-8(S)/2007-CBI/ Patna. dated. 26.4.2007 D.O.C. 12.08.2008	Manipulation in the date of birth in the service records	Under trial
20	V.S. Prabhu, Constable, CBI, ACB and RP Dwivedi, DLA, CBI, ACB Mumbai.	RC1(A)/2006-ACU-IX dated 7.3.2006 D.O.C. 30.08.2008	Unduly help and possibly collect illegal gratification from accused in a CBI case	Under trial
21	Prabeen Kumar, Inspr., CBI, ACB, Patna.	RC1(A)/2008-ACU-VIII dated 31.1.2008 D.O.C. 17.12.2008	Demand and acceptance of bribe	Under trial
22	N.M.Sharawat, Inspr. EO.II, CBI, New Delhi and P Balanchandran, DSP, CBI, Cochin.	RC1(A)/2006-ACU-I, CBI, New Delhi. D.O.C. 24.12.2008	Abuse of official position	Under trial

23:	Yoginder Kumar, Inspr., EO.II, CBI, New Delhi	RC2(A)/2006-ACU-1, CBI, New Delhi. D.O.C. 23.12.2008	Abuse of official position	Under trial
24	Dilip Kumar Thakur, Inspr. CBI, ACB, Delhi.	RC.2(A),2008,ACU-I, New Delhi. D.O.C. 24.12.2008	Demand and acceptance of bribe	Under trial
25	Shammi Kapoor, Head Constable, CBI, ACB, New Delhi.	RC-47(A)/2008/DLI dated 12.11.2008 D.O.C. 30.6.2009	Demand of bribe	Under trial
26	Bhudev Singh, PS, CBI, ACB, Delhi.	RC1 (A)/2008/ACUIV/ New Delhi dated 23.04.2008 D.O.C. 30.6.2009	Criminal misconduct and Cheating	Under trial
27	M. R. Shori, Addl. SP, CBI, EOW, Mumbai (Retired)	RC-1 (A)/2009/CBI/ ACU-VII. dated D.O.C. 5.10.2009	Gross misconduct	Under trial
28	Deepak Kumar, SI, CBI, EOW, Mumbai	RC-20(A)/2009/CBI/ Mumbai. dated 13.5.2009 D.O.C. 20.12.2009	Demand and acceptance of bribe	Under trial

1	2	3	4	5
29	Parth Sarathi Bose, DSP, CBI, SCB, Kolkata	RC-2(A)/2008/CBI/ ACU-VI dated 27.12.2008 (Trap case) D.O.C. 22.12.2009	Demand and acceptance of bribe	Under trial
30	Partha Sarathi Bose, DSP, CBI, SCB, Kolkata	RC2(A)/2009/ACU-IV/ New Delhi Dated 20.1.2009 (DA Case). D.O.C. Sept. 2010	DA. Case	Under trial
31	R.S. Panwar, Addl. SP, CBI, Interpol wing.	RC3(A)2006/ACU-IX New Delhi dated D.O.C. 29.9.2010	Suspicious transactions in bank accounts and non-intimation to department about the transactions related to the loans and receipts	Under trial
32	Shri R. Nandagopal, SI, CBI, EOW, Chennai and others	RC14(A)/2010/MA1 dated 31.03.2010 D.O.C. November 2010	Forgery of SC caste Certificate for seeking employment	Under trial
33	A.K.Singh, the then DSP, CBI, EOW.II (Repatriated)	RC5(A)/2007/ACU-1 New Delhi dated 30.11.2010 D.O.C 30.11.2010	Manipulation of investigation to shield accused	Under trial

34	Brij Bhawan Choube Head	RC2(A)2009/CBI/ACU-I,	D.A. Case	Under trial
	Constable, CBI, Lucknow	New Delhi		
	& others.	dated 31.3.2009		
		D.O.C. 27.10.2010		
35	Brij Bhawan Choube	RC1(S)2009/CBI/ACU-I,	Criminal conspiracy and	Under trial
	Head Constable, CBI,	New Delhi dated 23.2.09	demand of bribe	
	Lucknow & others	D.O.C. 23.11.2010		